

COURT NO. 4**THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION - PAYMENT OF BILLS</u>					
1	WP/19705/2026 IA 1/2026 Direction Petition	D SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	GUNTUR
2	WP/19770/2026 IA 1/2026 Direction Petition	B VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	L CHANDRA OBUL REDDY	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	KURNOOL
3	WP/19783/2026 IA 1/2026 Direction Petition	SIDDARTHA CONSTRUCTIONS AND ENGINEERING WORKS Vs THE STATE OF ANDHARA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
4	WP/19812/2026 IA 1/2026 Direction Petition	KOPPISETTI SATYA BALAJI Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	GP FOR MEDICAL HEALTH FW GP FOR SOCIAL WELFARE GP FOR REVENUE	EAST GODAVARI
5	WP/19848/2026 IA 1/2026 Direction Petition	SIDDARTHA CONSTRUCTIONS AND ENGINEERING WORKS Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
6	WP/19857/2026 IA 1/2026 Direction Petition	RODDA KONDAIAH Vs THE STATE OF ANDHRA PRADESH	TATA SINGAIAH GOUD	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	SPS NELLORE
7	WP/19910/2026 IA 1/2026 Direction Petition	B V APARNA LAKSHMI Vs THE GOVERNMENT OF ANDHRA PRADESH	K JYOTHI PRASAD		GUNTUR
8	WP/19917/2026 IA 1/2026 Direction Petition	P ESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
9	WP/19924/2026 IA 1/2026 Direction Petition	PANDRANKI SURIBABU Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA VIJAYA SANTHI	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
10	WP/19925/2026 IA 1/2026 Direction Petition	REVANURU KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	CHAKANA NEERAJ MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	YSR KADAPA
11	WP/19931/2026 IA 1/2026 Direction Petition	REVANURU KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	CHAKANA NEERAJ MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	YSR KADAPA
12	WP/19932/2026 IA 1/2026 Direction Petition	REVANURU KRISHNA MURTHY Vs THE STATE OF ANDHRA	CHAKANA NEERAJ MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA

		PRADESH		GP FOR REVENUE	
13	WP/19934/2026 IA 1/2026 Direction Petition	REVANURU KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	CHAKANA NEERAJ MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	YSR KADAPA
14	WP/19938/2026 IA 1/2026 Direction Petition	REVANURU KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	CHAKANA NEERAJ MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
15	WP/19941/2026 IA 1/2026 Direction Petition	REVANURU KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	CHAKANA NEERAJ MURTHY		YSR KADAPA
16	WP/19953/2026 IA 1/2026 Direction Petition	KODURU SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	B S N NAIDU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
17	WP/19970/2026 IA 1/2026 Direction Petition	M/S. B.V.PRABHUJEE Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR AGRICULTURE GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	VIZIANAGARAM
18	WP/19973/2026 IA 1/2026 Direction Petition	UPELLI JESIKA Vs THE STATE OF ANDHRA PRADESH	T B L MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
<u>ADMISSION (PANCHAYAT RAJ)</u>					
19	WP/18613/2026 IA 1/2026 Direction Petition	MANDA KAMALA KUMARI Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	WEST GODAVARI
20	WP/19669/2026 IA 1/2026 Direction Petition	GUDALA YEDUKONDALU Vs THE STATE OF ANDHRA PRADESH	PECHATHY RANGA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
21	WP/19750/2026 IA 1/2026 Direction Petition	T.K. MUNEERA BEGUM Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	ANANTAPUR
22	WP/19804/2026 IA 1/2026 Direction Petition	CHEREDDY PARVATHI Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	PRAKASAM
23	WP/19805/2026 IA 1/2026 Direction Petition	TANIKONDA KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE	PRAKASAM
24	WP/19860/2026 IA 1/2026 Suspension Petition	MAVUDURU SUDHAKAR Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
25	WP/19936/2026 IA 1/2026 Direction Petition	SURYADEVARA SRIDHAR BABU Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA
26	WP/19954/2026 IA 1/2026 Direction Petition	M.RAJAPPA Vs THE STATE OF ANDHRA PRADESH	C VAMSI KRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR

27	WP/19989/2026 IA 1/2026 Stay Petition	MADDIPATI VIJAYA RAO Vs THE STATE OF ANDHRA PRADESH	POLOTHI RAGA SAMYUKTHA	GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
28	WP/19998/2026 IA 1/2026 Direction Petition	AKULA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	MADURU VIPIN VISWAS	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	EAST GODAVARI
29	WP/20000/2026 IA 1/2026 Direction Petition	ADAPUREDDI BULLINAIDU Vs THE STATE OF ANDHRA PRADESH	Y V S S DHARANEESH	GP FOR PANCHAYAT RAJ RURAL DEV	VISAKHAPATNAM
30	WP/20002/2026 IA 1/2026 Direction Petition	SURISSETTI DAMAYANTHI Vs THE STATE OF ANDHRA PRADESH	P V A PADMANABHAM		KRISHNA

COURT NO. 4

THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

To be Heard on Tuesday The 21st day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
31	WP(AT)/351/2021 IA 1/2021 Condone Delay Petition	K.SWARUPA RANI Vs STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR SERVICES II	PRAKASAM
32	WP(AT)/623/2022 WP(AT)/127/2022 WP(AT)/181/2021	T MUNESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I	CHITTOOR
33	WP(AT)/181/2021	DR. P LOKESWARA REDDY Vs STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I	KRISHNA
34	WP(AT)/127/2022	K VENKATA RATNAM Vs THE STATE OF AP	HARINATH REDDY SOMAGUTTA	DUDDILLA SRIDHAR GP FOR SERVICES I	KRISHNA
35	WP/3017/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 3/2022 Vacate Stay Petition	C.SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	BASHA SHAIK	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT S S BHATT S PARINEETA	CHITTOOR
36	WP/5381/2024 IA 1/2024 Direction Petition	SHRI VIGNESWARA BORE WELLS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
37	WP/3227/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Implead Petition	DIVIKOLU SUBBARAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR PANCHAYAT RAJ RURAL DEV Matteguntha.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING SANAGA ASHOK KUMAR	PRAKASAM
38	WP/8676/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition IA 4/2025 Vacate Stay Petition IA 5/2025 Leave Petition IA 1/2026 Leave Petition	CHINTHALAPATI VENKATA SATYANARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	VENKATESWARA RAO GUDAPATI	GP FOR PANCHAYAT RAJ RURAL DEV HARISH KUMAR RASINENI Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE	WEST GODAVARI
39	WP/10552/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition CC/177/2022 WP/9990/2021	DR. B.R. AMBEDKAR MEMORIAL TRUST Vs THE STATE OF ANDHRA PRADESH	BODA RAKESH NAIK	GP FOR PANCHAYAT RAJ RURAL DEV K V L NARASIMHA RAO Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	EAST GODAVARI

40	WP/9990/2021 IA 1/2021 Direction Petition	BIKKINA RAMA DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	K V L NARASIMHA RAO	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra P NAGENDRA REDDY KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN) GP FOR REVENUE	WEST GODAVARI
41	CC/177/2022 (WP/9990/2021) IA 1/2022 Direction Petition IA 2/2026 Implead Petition	BIKKINA RAMA DURGA PRASAD Vs GOPAL KRISHNA DWIVEDI (DISCHARGED)	K V L NARASIMHA RAO	KOTI REDDY IDAMAKANTI K M KRISHNA REDDY Y KOTESWARA RAO P SUBASH RAMA RAO KOCHIRI	WEST GODAVARI
42	WP/8325/2026 IA 1/2026 Direction Petition WP/8322/2026	POTLAPALLI AVINASH REDDY Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
43	WP/8322/2026 IA 1/2026 Direction Petition	POTLAPALLI AVINASH REDDY Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
44	WP/11160/2026 IA 1/2026 Direction Petition	GURRALA SURYANARAYANA MURTHY Vs THE STATE OF AP	BOKKA SATYANARAYANA KAMLA	GP FOR PANCHAYAT RAJ RURAL DEV DONDAPATI PRASAD KUMAR GP FOR HOME GP FOR REVENUE	EAST GODAVARI
45	WP/15517/2026 IA 1/2026 Direction Petition	TAMBIREDDY SIVA REDDY Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE	CHITTOOR
46	WP/16522/2026 IA 1/2026 Direction Petition	GANDIKOTA VENKATA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GUNTUR

FOR ADMISSION (CC MATTERS)

47	CC/514/2026 (WP/31254/2024) IA 1/2026 Miscellaneous Petition	SURYADEVARA VENKATRAO Vs S. SATVANARAVANA IAS	V S MALLIKHARJUNA KULADEEP THOKA	U KANAKA RAJU	KRISHNA
48	CC/763/2026 (WP/22653/2025) IA 1/2026 Dispense with Petition	SURYADEVARA VENKATRAO Vs S. SATVANARAVANA IAS	BURLU CHANDRA SEKHAR	NAGARAJU PULLAGURA U KANAKA RAJU	KRISHNA

ADMISSION - PAYMENT OF BILLS

49	WP/30794/2023 IA 1/2023 Direction Petition	R HARINATH REDDY Vs THE STATE OF ANDHARA PRADESH	N RANGA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	ANANTAPUR
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50	WP/16492/2025 IA 1/2025 Direction Petition	GOLLA SUBHAKARA REDDI Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR HOUSING GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV K MALLIKHARJUNA MOORTHY	EAST GODAVARI
51	WP/26022/2025 IA 1/2025 Direction Petition	VYSHNO CONSTRUCTION Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR AGRICULTURE GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
52	WP/31965/2025 IA 1/2025 Direction Petition	PLR PROJECTS PRIVATE LIMITED Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR
53	WP/1133/2026 IA 1/2026 Direction Petition	PVSR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KURNOOL
54	WP/2556/2026 IA 1/2026 Stay Petition	B RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR PANCHAYAT RAJ RURAL DEV S.SYAM SUNDER RAO SC cum Spl P.P. For ACB Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	PRAKASAM
55	WP/3027/2026 IA 1/2026 Direction Petition	Y CHANDRASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	PASAPALA SUDHAKAR REDDY	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR IRRI AND CAD GP FOR FINANCE PLANNING K K DURGA PRASAD GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	CHITTOOR
56	WP/5900/2026 IA 1/2026 Direction Petition	P RAMA GANGI REDDY Vs THE STATE OF AP	G RAMESH BABU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	YSR KADAPA
57	WP/7383/2026 IA 1/2026 Direction Petition	M/S R R R CONSTRUCTIONS Vs THE STATE OF AP	RAMESH N	GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	YSR KADAPA
58	WP/9978/2026 IA 1/2026 Direction Petition	KANCHARLA SALMON RAJU Vs THE STATE OF A.P	BANDLA PAVAN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
59	WP/11136/2026 IA 1/2026 Direction Petition	KOTA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	NAGESWARA RAO CHAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
60	WP/12826/2026	G KRISHNA MOHAN NAIDU Vs THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	ANANTAPUR
61	WP/16959/2026 IA 1/2026 Direction Petition	YELLAMANTI NAGARAJU Vs THE STATE OF ANDHRA PRADESH	PAVAN KUMAR PASUPULETI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM

62	WP/17067/2026	GANGIREDDYPALEM YELLAMANDA REDDY Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
63	WP/17092/2026 IA 1/2026 Direction Petition	SRI SRINIVASA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	VIZIANAGARAM
64	WP/17995/2026 IA 1/2026 Direction Petition	YEKULA APPALA RAJU Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR PANCHAYAT RAJ RURAL DEV MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) GP FOR FINANCE PLANNING	VIZIANAGARAM
65	WP/17998/2026 IA 1/2026 Direction Petition	NEELAMSETTY SIVA VENKATA RAMANA Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	VISAKHAPATNAM
66	WP/18022/2026 IA 1/2026 Direction Petition	P. VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR PANCHAYAT RAJ RURAL DEV MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) GP FOR FINANCE PLANNING	KURNOOL
67	WP/18110/2026 IA 1/2026 Direction Petition	PULAKHANDAM VENKAREDDY Vs THE STATE OF AP	BANDLA PAVAN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM
68	WP/18214/2026 IA 1/2026 Direction Petition	B.SAI ESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	YALAL ABDUL HAFEEZ	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA

ADMISSION (PANCHAYAT RAJ)

69	WP/2637/2021 IA 1/2021 Direction Petition WP/35888/2016	MAKKENA SINGAIAH Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
70	WP/35888/2016 IA 1/2016(WVMP 5226/2016) Vacate Stay Petition IA 2/2016(WPMP 44225/2016) Suspension Petition IA 3/2016(WPMP 45561/2016) Implead Petition IA 4/2016(WPMP 47557/2016) Implead Petition IA 7/2016(WVMP 198028/2016) Vacate Stay Petition IA 1/2017(WVMP 45/2017) Vacate Stay Petition IA 2/2017(WVMP 49/2017) Vacate Stay Petition IA 3/2017(WPMP 5121/2017) Extension Petition	BANKA MASTHAN S/O BANKA KOTAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH	NARAM NAGESWARA RAO SRINIVASA RAO NARRA	GP FOR PANCHAYAT RAJ RURAL DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP-MUNCIPAL ADMN AND URBAN DEV(AP) ANCHA PANDURANGA RAO GP FOR PANCHAYAT RAJ & RURAL DEV (AP) V PADMANABHA RAO	PRAKASAM
71	WP/27762/2024 IA 1/2024 Direction Petition	MALLAMPATI FIROZ GANDHI Vs THE STATE OF AP	KAVITHA GOTTIPATI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	SRIKAKULAM

72	WP/28260/2024 IA 1/2024 Suspension Petition IA 1/2026 Leave Petition	KUNA JAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra	SRIKAKULAM
73	WP/31325/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	TADISETTI TIRUPATAMMA Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	GUNTUR
74	WP/4664/2025 IA 1/2025 Direction Petition	R SUJATHA Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	CHITTOOR
75	WP/17229/2025 IA 1/2025 Direction Petition	K HANUMAN PRASAD Vs THE STATE OF ANDHRA PRADESH	M KARIBASIAH	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	ANANTAPUR
76	WP/26487/2025 IA 1/2025 Direction Petition	MATAKA SATYAVATI Vs THE STATE OF AP	MANGENA SREE RAMA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRRI AND CAD Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR ROADS BUILDINGS GP FOR REVENUE	EAST GODAVARI
77	WP/27284/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition WP/27390/2025	K ARAVINDA RANI Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR	GP MUNCIPAL ADMN AND URBAN DEV AP Karri kalyan Durga Prasad SC FOR TUDA O UDAYA KUMAR Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	CHITTOOR
78	WP/27390/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	K ARAVINDA RANI Vs THE STATE OF ANDHRA PRADESH	V VENKATA MAYUR	GP MUNCIPAL ADMN AND URBAN DEV AP Karri kalyan Durga Prasad SC FOR TUDA O UDAYA KUMAR Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	CHITTOOR
79	WP/5024/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	M CHAKALI LAKSHMAMMA Vs THE STATE OF AP	KOPPARTHI SUMATHI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats P DURGA PRASAD	KURNOOL

80	WP/5992/2026 IA 1/2026 Direction Petition	BOMMAREDDY NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	PALANKI KARTEEK	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	KRISHNA
81	WP/9942/2026 IA 1/2026 Direction Petition	M/S VR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
82	WP/10010/2026 IA 1/2026 Direction Petition	PLR PROJECTS PVT LTD Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR
83	WP/10612/2026 IA 1/2026 Direction Petition	DODDIPALLI RAJA REDDY Vs THE STATE OF ANDHRA PRADESH.	VMR LEGAL	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	CHITTOOR
84	WP/10729/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PENUMATCHA NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	GUNTUR
85	WP/11001/2026 IA 1/2026 Direction Petition	PEDADA RAMAKRISHNA Vs THE STATE OF AP	P RAMA SHARANA SHARMA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SRIKAKULAM
86	WP/11002/2026 IA 1/2026 Direction Petition	ESSUBAIGARI KHASIM PEERA Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR PANCHAYAT RAJ RURAL DEV V R REDDY KOVVURI GP FOR REVENUE	YSR KADAPA
87	WP/11456/2026 IA 1/2026 Direction Petition	MUNI VENKATARAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	GP FOR PANCHAYAT RAJ RURAL DEV MALLAVOLU NIKITHA GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	EAST GODAVARI
88	WP/11559/2026 IA 1/2026 Direction Petition	D.HARI PRASAD REDDY Vs THE STATE OF ANDHRA PRADESH	K MADHAVI	GP FOR HOME GP FOR REVENUE	KURNOOL
89	WP/13429/2026 IA 1/2026 Direction Petition	KEERTHI RESTAURANT AND BAR Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA
90	WP/14239/2026 IA 1/2026 Direction Petition	VEERAVALLI NAGALAKSHMI Vs THE STATE OF ANDHRA PRADESH	YARKAREDDY SUSHMA	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI

91	WP/14769/2026 IA 1/2026 Direction Petition	DEMURI ARAVIND Vs THE STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra YADAVALLI RAMESH	KRISHNA
92	WP/14910/2026 IA 1/2026 Suspension Petition	KOTA SRINIVASARAO Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra	KRISHNA
93	WP/15455/2026 IA 1/2026 Direction Petition	SRI NALLAMILLI MURALI MOHANA BALA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	B V KRISHNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ROADS BUILDINGS	EAST GODAVARI
94	WP/16180/2026 IA 1/2026 Direction Petition	MOTHUKURI SIVA KOTESWARA RAO Vs STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRIG AND CAD Matteguntla.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	GUNTUR
95	WP/16269/2026 IA 1/2026 Direction Petition	RAJYA LAKSHMI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM
96	WP/16354/2026 IA 1/2026 Direction Petition	TANNERU RAJA Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
97	WP/17065/2026 IA 1/2026 Direction Petition	LOKINA PAPAYYA Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	EAST GODAVARI
98	WP/17507/2026 IA 1/2026 Direction Petition	KHAGGA PICHIA RAO Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MEDICAL HEALTH FW Matteguntla.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE GP for Village and Ward Secretariats	GUNTUR
99	WP/17738/2026 IA 1/2026 Direction Petition	CHINTAPALLI VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MEDICAL HEALTH FW GP FOR REVENUE	WEST GODAVARI
100	WP/18285/2026 IA 1/2026 Direction Petition	APPAKA UDAY SRINIVAS Vs THE STATE OF ANDHRA PRADESH	GANDHAM SR PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	WEST GODAVARI
101	WP/18488/2026 IA 1/2026 Direction Petition	CHIKKALA KRISHNA VENI Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI

102	WP/18603/2026 IA 1/2026 Direction Petition	THEEGALA SEETHARAM Vs THE STATE OF ANDHRA PRADESH	ALLADI RADHAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV	VISAKHAPATNAM
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ADMISSION (SERVICE MATTERS)

103	WP(AT)/39/2021 IA 2/2021 Vacate Stay Petition IA 1/2024 Implead Petition	U KOTAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES III (AP) SRIMAN P NAGENDRA REDDY GP FOR EDUCATION	GUNTUR
104	WP(AT)/71/2021 IA 1/2024 Leave Petition	G TULASI KRISHNA Vs STATE OF AP PANCHAYAT RAJ	L V S NAGARAJU	GP FOR SERVICES IV	SPS NELLORE
105	WP(AT)/393/2022 IA 1/2022 Permission Petition WP/24765/2023 CC(AT)/236/2023	SHAIK AYED THAMEEM Vs THE STATE OF ANDHAR PREDESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	GUNTUR
106	CC(AT)/236/2023 (OA/3951/2016) IA 2/2024 Implead Petition	SHAIK SYED THAMEEM Vs ADITHYANATH DASI.A.S	AVADESH NARAYAN SANGHI	G V L MURTHY	SPS NELLORE
107	WP/24765/2023 IA 1/2023-Direction Petition	SHAIK AYED THAMEEM Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	SPS NELLORE